

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2251
TO BE ANSWERED ON 17/12/2021

CONTROL ON BURNING OF CROP RESIDUE

2251. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the pollution caused by stubble burning is a major issue in a few States of the country;
- (b) if so, whether Government is providing financial assistance to farmers to purchase crop residue machine at low cost to put a check on stubble burning, if so, the details thereof;
- (c) the amount of funds allotted to States for this purpose during the last three years, State-wise and year-wise; and;
- (d) the details of other measures taken by Government to manage crop stubble without burning it?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): To support the efforts of the Governments of Punjab, Haryana, Uttar Pradesh and NCT of Delhi to address air pollution and to subsidize machinery required for in-situ management of crop residue, a Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' is being implemented from 2018-19. Under this scheme financial assistance @ 50% of the cost of machinery is provided to the farmers for purchase of crop residue management machinery and financial assistance @ 80% of the project cost is provided to the Cooperative Societies of Farmers, Farmers Producers Organization (FPOs), Registered Farmers Societies and Panchayats for establishment of Custom Hiring Centres of crop residue management machinery. During the period from 2018-19 to 2021-22, funds amounting to Rs. 2440.07 crores have been released for these States and more than 39000 Custom Hiring Centres(CHCs) have been established and more than 2.00 lakh crop residue management machines have been supplied to these CHCs and individual farmers of these four States. The State-wise and year-wise funds released under the aforementioned scheme is given in **Annexure- I**.

Indian Agricultural Research Institute (IARI), New Delhi has developed a bio-decomposer for accelerated decomposition of paddy straw and the State Governments of Punjab, Haryana, Uttar Pradesh and NCT of Delhi during 2021-22 have used this Pusa decomposer for paddy stubbles decomposition in more than 5.50 lakhs hectare area. The Ministry of New and Renewable Energy (MNRE) is also promoting biomass cofiring for recovery of energy

Annexure-I**Year-wise and State-wise Funds released**

Year	Funds Released (Rs. in Crores)					
	Punjab	Haryana	Uttar Pradesh	NCT Delhi	ICAR	Total
2018-19	269.38	137.84	148.60	0.00	28.51	584.33
2019-20	273.80	192.06	105.28	4.52	18.48	594.14
2020-21	272.50	170.00	120.20	0.00	8.00	570.70
2021-22	331.94	193.35	159.59	0.00	6.02	690.90
Total	1147.62	693.25	533.67	4.52	61.01	2440.07
